

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

**Review Petition No. 17/RP/2024 in
Petition No. 161/TT/2021**

Subject : Petition for review of the Order dated 14.3.2024 in Petition No. 161/TT/2021. (On Admission)

Date of Hearing : **25.7.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPNL)

Respondents : Power Grid Corporation of India Limited (PGCIL) and 12 others

Parties Present : Ms. Poorva Saigal, Advocate, RRVPNL
Ms. Pallavi Saigal, Advocate, RRVPNL
Shri Sachin Dubey, Advocate, BRPL & BYPL

Record of Proceedings

In the absence of the required coram, the Review Petition could not be taken up for the hearing. Accordingly, the matter was adjourned.

2. The matter will be listed for hearing on admission on **8.8.2024**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

